Annexure-6 Name of the corporate debtor: KARPAGAM SPINNERS PRIVATE LIMITED; Date of commencement of liquidation: 22.02.2018; List of stakeholders as on: 18.03.2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amo														(Amount in ₹)	
SLNo	Name of Creditor	Identification No	Details of claim received		Details of claim admitted										
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	i niramovan i	covered by	% share in total amount of claims admitted		K 250	Amount of claim	Amount of claim under verification	Remarks, if any
1	ARUPUKOTTAI SRI JAYA VILAS LIMITED		22-03-2018	3288941	2022344	Operational Creditor				4.09%			1266597	0	Principal amount Rs.20,22,344/- claimed as per the certified copy ledger account and agreement of conversion admitted and classified under section 53(1)(f) of the IBC,2016 as any remaining debts and dues. As per the agreement of conversion there is no clause for claiming interest for delay in payment, hence the interest Rs.12,66,597/- not admitted.
2	SHRI VIBHUM COATSPIN PROP. CHATURBHUJI NANDLAL BHATTAD		24-03-2018 by mail & 28-03-2018 by post	2416507	• L3	Operational Creditor				0.00%			2416507	0	As the claim relating to the period the CD was under the control of ESIC and the ESIC receiver, claim rejected.

For Karpagam Spinners Private Limited (In Liquidation)

Viquidator